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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 288/2018

PR. COMMISSIONER OF INCOME TAX,  
DELHI – 1

.....Appellant

Through: Mr. Debesh Panda, SSC with  
Ms. Zehra Khan, JSC, Mr.  
Vikramaditya Singh, JSC, Ms.  
Anaunta Shankar and Mr.  
K.Sri Aditya, Advocates.

versus

AT & T GLOBAL NETWORK SRERVICES (INDIA) PVT.  
LTD.

.....Respondent

Through: Mr. Sachit Jolly, Mr. Rishabh  
Malhotra, Ms. Disha Jham, Ms.  
Soumya Singh and Mr.  
Devansh Jain, Advocates.

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+ ITA 348/2018

PR. COMMISSIONER OF INCOME TAX,  
DELHI – 1

.....Appellant

Through: Mr. Debesh Panda, SSC with  
Ms. Zehra Khan, JSC, Mr.  
Vikramaditya Singh, JSC, Ms.  
Anaunta Shankar and Mr.  
K.Sri Aditya, Advocates.

versus

AT & T GLOBAL NETWORK SRERVICES (INDIA) PVT.  
LTD.

.....Respondent

Through: Mr. Sachit Jolly, Mr. Rishabh  
Malhotra, Ms. Disha Jham, Ms.  
Soumya Singh and Mr.  
Devansh Jain, Advocates.

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+ ITA 364/2018

PR. COMMISSIONER OF INCOME TAX, DELHI - 1

.....Appellant



Through: Mr. Debesh Panda, SSC with  
Ms. Zehra Khan, JSC, Mr.  
Vikramaditya Singh, JSC, Ms.  
Anaunta Shankar and Mr.  
K.Sri Aditya, Advocates.

versus

AT & T GLOBAL NETWORK SRERVICES (INDIA) PVT.  
LTD. ....Respondent

Through: Mr. Sachit Jolly, Mr. Rishabh  
Malhotra, Ms. Disha Jham, Ms.  
Soumya Singh and Mr.  
Devansh Jain, Advocates.

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ITA 915/2019

PR. COMMISSIONER OF IRICOME TAX - 1

....Appellant

Through: Mr. Debesh Panda, SSC with  
Ms. Zehra Khan, JSC, Mr.  
Vikramaditya Singh, JSC, Ms.  
Anaunta Shankar and Mr.  
K.Sri Aditya, Advocates.

versus

M/S. AT&T COMMUNICATION SERVICES INDIA PVT.  
LTD. ....Respondent

Through: Mr. Sachit Jolly, Mr. Rishabh  
Malhotra, Ms. Disha Jham, Ms.  
Soumya Singh and Mr.  
Devansh Jain, Advocates

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ITA 51/2023

PRINCIPAL COMMISSIONER OF INCOME TAX -01

....Appellant

Through: Mr. Vipul Agrawal, SSC, Mr.  
Gibran Naushad, JSC and Ms.  
Sakshi Shairwal, JSC.

versus

M/S AT AND T GLOBAL NETWORK SERVICES (INDIA)  
PVT. LTD ....Respondent

Through: Mr. Sachit Jolly, Mr. Rishabh



Malhotra, Ms. Disha Jham, Ms.  
Soumya Singh and Mr.  
Devansh Jain, Advocates

**CORAM:**  
**HON'BLE MR. JUSTICE YASHWANT VARMA**  
**HON'BLE MR. JUSTICE RAVINDER DUDEJA**

**ORDER**  
% **18.10.2024**

Since one of the questions which are sought to be addressed in these appeals, also forms subject matter of consideration in **Vodafone Mobile Services Ltd. vs. Deputy Commissioner of Income Tax** [ITA 660/2018], let these appeals be included on our board of 04.11.2024.

**YASHWANT VARMA, J.**

**RAVINDER DUDEJA, J.**

**OCTOBER 18, 2024/ib**